

[12 August, 2002]

RAJYA SABHA

there is a time bound system of disposal where decisions on the applications are communicated within six weeks' time. The enforcement agencies take appropriate action against any company, including MNCs, indulging in corrupt practices.

International leather complex at Nellore

2100. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have agreed in principle to set up International leather complex at Nellore in Andhra Pradesh;

(b) if so, the progress made in the project;

(c) the details of amount allotted for construction of this complex; and

(d) whether any time-frame has been fixed to complete this complex?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) No, Sir.

(b) to (d) Do not arise.

Export processing zones in Karnataka

2101. SHRIMATI PREMA CARIAPPA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there are any proposals to establish Export Processing Zones in Karnataka for horticultural crops and processed agricultural products;

(b) if so, whether State Government of Karnataka has recommended for establishing these Export Processing Zones at Bijapur, Chitradurga and Kolar; and

(c) if so, the details of action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) to (c) Three Agri Export

Zones (AEZ) have been sanctioned by the Government of India as per details below:

S.No.	Product	Districts/Area
1.	Gherkins	Tumkur, Bangalore Urban, Bangalore Rural, Hassan Kolar, Chitradurga, Dharwad and Bagalkot
2.	Rose Onion	Bangalore (Urban), Bangalore (Rural), Kolar
3.	Flowers	Bangalore (Urban) Bangalore (Rural), Kolar, Tumkur, Kodagu and Belgam

Memorandum of understanding for these AEZs have been signed with the Government of Karnataka and the identified activities are in progress at various stages.

Agricultural Export Zone in Madhya Pradesh

†2102. SHRIBALKAVI BAIRAGI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are considering to start Agricultural Export Zone in the country specially in Madhya Pradesh;

(b) if so, the details thereof;

(c) by when the Agricultural Export Zone is likely to be started; and

(d) the steps taken by Government to create more employment opportunities and to provide the benefit of state of the art technology to the farmers in rural areas of Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI):(a) to (c)The Government of India has already sanctioned an Agri Export Zone (AEZ) for potato, Onion and Garlic in the State of Madhya Pradesh. Memorandum of Understanding (MoU) for setting up this zone has been signed by Central

†Original notice of the question was received in Hindi.